GOVERNMENT OF INDIA MINISTRY OF PLANNING LOK SABHA UNSTARRED QUESTION No. 1325 TO BE ANSWERED ON 23.11.2016

ROADMAP FOR ELIMINATION OF POVERTY

1325. SHRI GAURAV GOGOI:

SHRI YOGI ADITYA NATH:

SHRIMATI POONAM MAHAJAN:

SHRI V. ELUMALAI:

Will the Minister of PLANNING be pleased to state:

- (a) whether a task force to prepare a roadmap for elimination of poverty has recently submitted its report to the Prime Minister's Office;
- (b) if so, the details of recommendations made by the said task force;
- (c) whether the Union Government now proposes to set up a committee to identify people below the poverty line across the country;
- (d) if so, the details in this regard and the role of the State Governments fixed in defining the BPL population; and
- (e) the time by which a final report on elimination of poverty is likely to be presented and implemented?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR MINISTRY OF PLANNING AND MINISTER OF STATE FOR MINISTRY OF URBAN DEVELOPMENT AND MINISTRY OF HOUSING & URBAN POVERTY ALLEVIATION (RAO INDERJIT SINGH)

- (a) Pursuant to the decision taken in the first meeting of the Governing Council of NITI Aayog held under the Chairmanship of Hon'ble Prime Minister on 8th February, 2015, a Task Force on Elimination of Poverty in India was constituted by NITI Aayog on 16th March, 2015 under the Chairmanship of Dr. Arvind Panagariya, Vice Chairman, NITI Aayog. The report of the Task Force was submitted to Prime Minister's Office on 11th July, 2016.
- (b) The report of the Task Force primarily focusses on issues of measurement of poverty and strategies to combat poverty. Regarding estimation of poverty, the report of the Task Force states that "a consensus in favour of either the Tendulkar or a higher poverty line did not emerge. Therefore, the Task Force has concluded that the matter be considered in greater depth by the country's top experts on poverty before a final decision is made. Accordingly, it is recommended that an expert committee be set up to arrive at an informed decision on the level at which the poverty line should be set." With respect to strategies to combat poverty, the Task Force has made recommendations on faster poverty reduction through employment intensive sustained rapid growth and effective implementation of anti-poverty programs.
- (c) & (d) The Government of India has conducted the Socio Economic and Caste Census 2011 (SECC 2011) across the country through the State Governments/UT Administrations to collect information on socio and economic status of households to determine eligibility and entitlements for its Schemes. SECC-2011 allows ranking of households based on their socio economic status using three-step process-automatic exclusion, automatic inclusion and deprivation indicators.
- (e) The Government is examining the report of Task Force on Elimination of Poverty in India.